

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.1980**

TO BE ANSWERED ON THE 15th DECEMBER, 2021/ AGRAHAYANA 24, 1943 (SAKA)

USE OF GOVERNMENT LAND FOR RELIGIOUS ACTIVITIES

1980. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has issued any guidelines to State Governments regarding the use of open Government land for various religious activities;

(b) if so, the details thereof; and

(c) if not, whether Government will take any action in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): 'Land' is a State subject and it is the responsibility of the concerned State/UT to look after the matters related to land. Ministry of Home Affairs has not issued any guidelines to State Governments regarding the use of open Government land for various religious activities.
